

attention is invited to pages (iii) to (vi) of the 1st and 16th June, 1970 issue of the Company News and Notes, a copy of which is supplied to Parliament Library.

(c) The article was written by the Officer in his personal capacity and the Government is, therefore, not committed to the observations made therein. ✓

#### APPOINTMENT OF DIRECTORS IN IISCO

1567. SHRI MAHAVIR TYAGI: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) Whether an order was issued in September, 1969 under Section 409 of the Companies Act, 1956 to the effect that pending enquiries no appointments of Directors in the IISCO shall be valid unless confirmed by the Company Law Board;

(b) the names of the Directors of IISCO whose appointments were approved by the Company Law Board in 1969 pursuant to aforementioned order; and

(c) whether the enquiry as mentioned in Part (a) above has now been completed; if so, the findings thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) Yes, Sir.

(b) There was no change in the Board of directors of the company in 1969 requiring the approval of the Company Law Board. On 31st July, 1970 the Company Law Board approved the appointment of Shri M. V. Sohoni as an additional director of the company.

(c) The information collected is under examination. ✓

#### DELAY IN THE CONSTRUCTION OF BOKARO STEEL PLANT

1568. SHRI SHYAM LAL YADAV: SHRI KUMBHA RAM ARYA:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that due to delay in the supply of equipment and machinery by the Soviet Union, the construction work of the Bokaro Steel Plant has been considerably delayed;

(b) if so, whether the cost of the plant is likely to go up as a result thereof, and the extent to which it will go up;

(c) whether the Soviet Union will also bear a part of the increased cost under the agreement; and

(d) the estimated cost of the Bokaro Steel when produced?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) No, Sir. There has been no such delay in the supplies of equipment and material from U.S.S.R. so as to affect adversely the overall construction schedule of Bokaro Steel Plant.

✓ (b) and (c). Do not arise.

(d) An estimate of the cost of production of steel based on the latest estimate of the capital cost of Bokaro Steel Plant has not yet been worked out. ✓

#### AVENUE OF PROMOTION FOR ZONAL RAILWAY STAFF

1569. SHRI SHYAM LAL YADAV: SHRI KUMBHA RAM ARYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the avenues of promotion for the staff working in the zonal offices of the Railways are much less in comparison to those in the Ministry;

(b) if so, the reasons therefor; and

(c) the details of the steps taken by Government for bringing about uniformity in this regard?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) The Staffing pattern of the Ministry of Railways is like that of the

other Ministries at the Centre, and is different from that in the offices of the Zonal Railways. Therefore, the avenues of promotion of the staff in the office of the Ministry of Railways and the offices of the Zonal Railways are not comparable.

(b) and (c). Do not arise. ✓

### पूर्वी रेलवे पर चल रहे होम्योपैथिक औषधालय

1570. श्री सूरज प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी रेलवे के सभी बड़े-बड़े स्टेशनों पर 1963 से जो होम्योपैथिक औषधालय कर्मचारी प्रमुविधा निधि की सहायता से चलाये जा रहे हैं वे उसी रेलवे पर चलाये जा रहे एलोपैथिक औषधालयों की तुलना में कम खर्चों और रोगियों के लिए अधिक लाभदायक हैं;

(ख) यदि हां, तो क्या इन होम्योपैथिक औषधालयों को रेलवे अस्पतालों का दर्जा देने और उन्हें रेलवे के सामान्य राजस्व की सहायता से चलाने के लिए सरकार द्वारा कोई कार्यवाही की जा रही है; और

(ग) यदि कोई कार्यवाही नहीं की जा रही है तो इसके क्या कारण हैं ?

†[HOMOEOPATHIC DISPENSARIES RUN ON EASTERN RAILWAY

1570. SHRI SURAJ PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that the homoeopathic dispensaries which are being run at all the big stations on the Eastern Railway since 1963 with the help of the staff benefit fund are less expensive and more beneficial to the patients in comparison to the allopathic dispensaries run on that Railway;

(b) if so, whether any action is being taken by Government to give these homoeopathic dispensaries the status

of railway hospitals and to run them with the general revenue of the Railways; and

(c) if no action is being taken, the reasons therefor?]

**रेल मंत्री (श्री गुलजारीलाल नन्दा) :**

(क) पूर्व रेलवे पर केवल 8 होम्योपैथिक औषधालय काम कर रहे हैं, जिन पर कर्मचारी हित निधि से खर्च किया जाता है। वर्तमान व्यवस्था में होम्योपैथिक औषधालय एलोपैथिक औषधालयों की अपेक्षा कम खर्चों पर हैं लेकिन यह विश्वासपूर्वक नहीं कहा जा सकता कि वे अधिक लाभदायक हैं।

(ख) और (ग) रेल कर्मचारियों और उनके परिवार के सदस्यों को रेलवे राजस्व से गैर-एलोपैथिक चिकित्सा सुविधाएं देने के प्रश्न पर उस समय विचार किया जायेगा जब रेलवे की वित्तीय स्थिति में सुधार हो जायेगा।

†[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) There are only eight Homoeopathic dispensaries functioning on the Eastern Railway, which are financed from the Staff Benefit Fund. Homoeopathic dispensaries in the present set up are less expensive than Allopathic dispensaries but it cannot be said with certainty that they are more beneficial.

(b) and (c). The question of providing non-allopathic medical facilities to railway employees and members of their families from the Railway Revenues would be considered as and when the funds position of the Railways improves.] ✓

**सोनई क्रॉसिंग स्टेशन पर बिजली की व्यवस्था न होना**

1571. श्री सूरज प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मथुरा-हाथरस मीटर लाइन पर नव-निर्मित सोनई